Title: Urged upon the Government to pass the Women's Reservation Bill in the current Session.

PROF. A.K. PREMAJAM (BADAGARA): Sir, with your permission, I would like to bring to the notice of this august House the position of the Women's Reservation Bill. I wanted to bring to the notice of the House that actually it is an atrocity and an unconstitutional measure as far as the Women's Reservation Bill is concerned. It is like match fixing against the women's rights.

...(*Interruptions*)

MR. SPEAKER: Shri Banatwalla, in the next Business Advisory Committee, we will fix up the date and time.

SHRI G.M. BANATWALLA (PONNANI): Under Rule 296, I will speak in the House....(*Interruptions*)

MR. SPEAKER: In the next BAC meeting, we will decide.

PROF. A.K. PREMAJAM (BADAGARA): It is reported in a section of the Press quoting the hon. Minister of Parliamentary Affairs that the Bill is not going to be taken up in this Session. We would like to know the reason....(*Interruptions*)

MR. SPEAKER: This Bill was already introduced in the House. Please understand.

PROF. A.K. PREMAJAM (BADAGARA): It was introduced but it is not going to be taken up in this Session. We would like to know why this is so. So many other Bills are taken up, and it is a double speak on the part of the Government. They have taken up many Bills and passed without any consensus. This is an important Bill. I would like to bring to the notice of the Government that this is an unconstitutional and unpardonable delay.

Sir, there is a *Dharna,* a rally now going on at the Parliament Street organised by the All India Democratic Women's Association and many other Women's organisations. We wanted to know from the Government categorically when this Bill will be taken up. So, we want the hon. Minister of Parliamentary Affairs to respond now. We want an explanation from the hon. Minister of Parliamentary Affairs. We want to know categorically when this Bill will exactly be taken up. It is a farce to say that the Bill has been introduced. . ...(*Interruptions*) This is an unconstitutional and unpardonable delay. Many other Bills are taken up....(*Interruptions*)

MR. SPEAKER: Madam, please sit down.

PROF. A.K. PREMAJAM (BADAGARA): We want the hon. Minister of Parliamentary Affairs to respond.

(p/l210/dva/rpm)

MR. SPEAKER: Madam, please understand. You have given a notice. I have called your name also. You have raised your point also. Please understand. Take your seat. Please give a chance to others also.

श्री विजय गोयल (चांदनी चौक) : अध्यक्ष महोदय, ये लोग मुझे बोलने ही नहीं दे रहे हैं।â€¦(व्यवधान) MR. SPEAKER: The Government is going to reply. Please take your seat.

...(*Interruptions*)

MR. SPEAKER: The Government is going to reply. Do you not want to get a

reply from the Government?

â€¦(*Interruptions*)

MR. SPEAKER: Do you not want to get a reply from the Government? Please take your seat.

Nothing should go on record.

(Interruptions) ...(Not recorded)

MR. SPEAKER: Nothing should go on record. You have raised a matter asking for the Government's response. The Government is going to respond. You are not allowing the Minister to give a reply. What type of attitude is this, I do not understand.

...(*Interruptions*)

MR. SPEAKER: Nothing should go on record.

(Interruptions) ...(Not recorded)

MR. SPEAKER: Do you not want any response from the Government? Normally, the procedure in the zero Hour is, I think, whenever Members raise an issue if the Government is going to give a reply we allow the Government also to give a reply. What is this?

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, they have taken much time. From my party, I will take only one minute.

SHRI P.H. PANDIYAN (TIRUNELVELI): Every time the Government is saying this.

MR. SPEAKER: This will not go on record.

(Interruptions) ...(Not recorded)

SHRI P.H. PANDIYAN (TIRUNELVELI): The Government has not discharged its constitutional obligation. Why is Parliament being treated like this?

...(*Interruptions*)

MR. SPEAKER: What do you want to say, Shri Yerrannaidu?

SHRI K. YERRANNAIDU (SRIKAKULAM): If the Government is ready to take up the consideration of the Women's Bill, the TDP is ready to support it to pass it in this Session. From the beginning we have been requesting and the hon. Minister of Parliamentary Affairs also has been categorically stating it in the Lok Sabha.

SHRI THIRUNAVUKARASU (PUDUKKOTTAI): I also endorse the views of the other Members that it should be taken up in this Session.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir,â€¦..

MR. SPEAKER: This is not a debate. What is this? Since the hon. lady Member has given a notice, I called her. Everybody wants to participate in the debate. What about the matters of others? Are they not Members of this House? You are not allowing others to speak.

SHRI P.H. PANDIYAN (TIRUNELVELI): The Government should give a commitment that they are going to pilot this Bill in this Session.

SHRI MADHAVRAO SCINDIA (GUNA): This is a very important issue. The Congress has always been emphasising that one-third reservation in the local bodies and Panchayats must be extended to Vidhan Sabhas and Parliament. The Congress also adds its voice that this Bill must be brought as early as possible and that it must be possible as soon as possible so that one-third reservation can be given to women in Parliament.

श्री माधवराव सिंधिया (गुना) : अध्यक्ष महोदय, स्वर्गीय राजीव गांधी के सपनों को साकार रूप देते हुए कुछ वर्ष पहले कांग्रेस की केन्द्र सरकार ने लोकल बॉडीज, पंचायतों में, म्युनिसिपैलिटीज में महिलाओं के लिए आरक्षण देने की व्यवस्था करके उनके सपनों को साकार रूप दिया था। कांग्रेस का स्पष्ट मत है कि यह आरक्षण पार्लियामैंट तक पहुंचना चाहिए।

उस एक-तिहाई का प्रावधान पार्लियामैंट में भी होना चाहिए। इसी लक्ष्य हेतु कल भी कांग्रेस का आन्दोलन हुआ था, डैमौन्सट्रेशन हुआ था जिसे लीडर ऑफ दी औपोजीशन ने सम्बोधित किया था। हम सरकार से यही डिमांड करते हैं, अनुरोध करते हैं, मांग रखते हैं कि समन्वय स्थापित करना सरकार की जिम्मेदारी होती है, उत्तरदायित्व होता है। लेकिन समन्वय का बहाना लेते हुए उसकी आड़ में इस बिल के बारे में टालमटोल करें, यह हम बरदाश्त करने के लिए तैयार नहीं हैं। इसलिए सरकार से स्पष्ट रूप से हमारी यह मांग है कि यह बिल इसी सैशन में लाया जाए, पास किया जाए ताकि महिलाओं को पार्लियामैंट में एक-तिहाई आरक्षण मिले। यह कांग्रेस की मांग है। हम इस मांग को पूरे जोर से दुबारा यहां कर प्रस्तुत रहे हैं। ...(व्यवधान)

श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष महोदय, जब तक मुसलमान, अनुसूचित जाति, अनुसूचित जनजाति एवं पिछड़े वर्ग की महिलाओं के आरक्षण का सवाल तय नहीं होता है, तब तक महिला आरक्षण विधेयक नहीं आ सकता, नहीं आना चाहिए। यदि आता है, तो हम विरोध करेंगे।â€¦(व्यवधान)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, जब तक मुसलमानों की महिलाओं, अनुसूचित जाति एवं जनजाति की महिलाओं के आरक्षण का सवाल तय नहीं हो जाता है, तब तक महिला आरक्षण विधेयक सदन में प्रस्तुत करने का कोई लाभ नहीं होगा। हमारी पार्टी उसका विरोध करेगी।â€¦(व्यवधान)

MR. SPEAKER: I have called Shri Mulayam Singh Yadav.

...(*Interruptions*)

श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष महोदय, इस संबंध में लीडर के सामने चर्चा हुई है, यह ठीक है। चुनाव आयोग से भी इस संबंध में राय मशविरा लिया गया है। चुनाव आयोग का कहना था कि इसमें संशोधन की कोई आवश्यकता नहीं है। केवल एक पंक्ति जुड़ जाये और संशोधन होकर बिल आये। प्रधान मंत्री और गृह मंत्री जी ने कहा था हम चुनाव आयोग से अभी बात करेंगे। हमारी समाजवादी पार्टी तथा अन्य कई साथियों की राय है कि जब तक मुसलमान महिलाओं, अनुसूचित जाति, जनजाति, पिछड़े वर्ग की महिलाओं के लिए अलग से आरक्षण देने का प्रावधान नहीं किया जायेगा तब तक यह बिल सदन में पेश नहीं किया जायेगा। â€¦(व्यवधान) यह हमारी पुरानी मांग चली आ रही है। â€¦(व्यवधान)

SHRI P.H. PANDIYAN (TIRUNELVELI): Sir, on behalf of AIADMK Party, we had urged the Government on so many occasions about this Bill. We have also participated in all the discussions. ...(*Interruptions*)

MR. SPEAKER: Shri Pandiyan, please understand that this is not a debate. This is `Zero Hour'. Whatever submissions you want to make, you can make.

...(*Interruptions*)

SHRI P.H. PANDIYAN (TIRUNELVELI): They have not honoured their commitment. The hon. Prime Minister has not honoured his commitment. We are for piloting the Bill during this Session itself. Let them first pilot the Bill, pass it and then they can think about the reservation about the backward classes and minorities. ...(*Interruptions*) Let them grant one-third reservation by passing the Bill. ...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Sir, please give me a chance. ...(*Interruptions*)

MR. SPEAKER: Shri Basu Deb Acharia, your Member has already raised the point. Please take your seat.

...(*Interruptions*)

MR. SPEAKER: This will not go on record.

(Interruptions) ...(Not recorded)

MR. SPEAKER: Shri Pandiyan, please take your seat. What is this?

...(*Interruptions*)

SHRI P.H. PANDIYAN (TIRUNELVELI): The hon. Minister of Parliamentary Affairs will say something about the commitment. ...(*Interruptions*)

MR. SPEAKER: Kumari Mayawati. Shri Basu Deb Acharia, please take your seat.

...(*Interruptions*)

MR. SPEAKER: This will not go on record.

(Interruptions) ...(Not recorded)

MR. SPEAKER: Shri Banatwalla, I will call you afterwards.

...(*Interruptions*)

कुमारी मायावती (अकबरपुर) : अध्यक्ष महोदय, महिलाओं के आरक्षण से संबंधित जो बिल है, वह बहुत महत्वपूर्ण बिल है। यह बिल लोक सभा में पहले इंट्रोड्यूस हो चुका है । इस बिल को पास करने से पहले मेरी मंत्री जी से रिक्वैस्ट है कि पहले महिला आरक्षण बिल में संशोधन किया जाये। उसमें अनुसूचित जाति, जनजाति, पिछड़े वर्ग, धार्मिक अल्पसंख्यक समाज से संबंधित महिलाओं के लिए अलग से आरक्षण की व्यवस्था होनी चाहिए। जब आप इस विधेयक में संशोधन करके इसे पार्लियामैंट में पास कराने के लिए लायेंगे â€¦(व्यवधान) अन्यथा अगर आप इसे एज़ इट इज ही लायेंगे तो हम इस विधेयक का विरोध करेंगे। हम चाहेंगे कि जब महिलाओं के आरक्षण का मामला आता है, तो राजनीति में बहुजन समाज की महिलायें, अनुसूचित जाति, जनजाति, पिछड़े वर्ग और धार्मिक अल्पसंख्यक समाज की महिलायें काफी पिछड़ी हुई हैं। सही मायने में सरकार राजनीतिक क्षेत्र में महिलाओं को आरक्षण का लाभ देना चाहती है तो सबसे पहले आपको इन महिलाओं के लिए अलग से आरक्षण देने की व्यवस्था करनी होगी। â€¦(व्यवधान)

अध्यक्ष महोदय : क्या करें जीरो ऑवर में ऐसा ही होता है ।

...(व्यवधान)

कुमारी मायावती (अकबरपुर) : तब आप इस बिल को पार्लियामैंट में प्रस्तुत करें, ऐसी मेरी रिक्वैस्ट है।

डा. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, प्रधान मंत्री जी ने बार-बार कहा कि आम सहमति होगी, तभी बिल लाया जाएगा। ...(व्यवधान)

MR. SPEAKER: Nothing should go on record except what Dr. Raghuvansh Prasad Singh says.

(Interruptions) ...(Not recorded)

डा. रघुवंश प्रसाद सिंह (वैशाली) : सभी पार्टी के नेताओं की बैठक हुई थी और उसमें आम सहमति नहीं बनी। ...(व्यवधान) जब तक विधेयक में पिछड़ी जाति, अनुसूचित जाति, जनजाति और माईनौरिटीज की महिलाओं का हिस्सा नहीं होगा तब तक उस विधेयक को लाने का कोई औचित्य नहीं है। इसलिए आम सहमति लानी चाहिए। ...(व्यवधान)

SHRI G.M. BANATWALLA (PONNANI): Mr. Speaker, Sir, there is no justification whatsoever...(*Interruptions*)

MR. SPEAKER: Nothing will go on record except what Shri Banatwalla says.

(Interruptions) ...(Not recorded)

SHRI G.M. BANATWALLA (PONNANI): Ask the lady Member to resume the seat, Sir.

Sir, there is no justification whatsoever for the exclusion of the OBCs and the Minorities from the reservation. Therefore, the OBCs and the Minorities must get reservation...(*Interruptions*)

MR. SPEAKER: Hon. Members, there should not be any fight between the male Members and the female Members in the House on this subject, please.

SHRI G.M. BANATWALLA (PONNANI): Sir, I want to point out only one thing. The Prime Minister was kind enough to call the meeting of the leaders of the parties. We were all there. The matter was discussed and if there was any broad consensus in that meeting, the consensus was that the various parties have no objection whatsoever to the inclusion of the OBCs and the Minorities. This has to be respected by the Government. But if the Government still sticks to the Bill, then we will not be able to associate ourselves with the Bill. Let the OBCs and the Minorities have adequate reservation, which is their right.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, in the recently concluded Panchayat elections in U.P., it has been projected that women candidates have secured the maximum number of seats. This is a new dimension and direction in the present political scenario in our country. So, it is a proper reflection that people are accepting the women candidates. Trinamul Congress is of the opinion that the Women's Reservation Bill should be tabled at the earliest possible time. We do not blame the Government because the Government from the very beginning...(*Interruptions*)

श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष महोदय, सदन को गुमराह किया जा रहा है। ...(व्यवधान) पंचायत के चुनाव में पिछड़ी जाति का आरक्षण किया गया है। ...(व्यवधान) यह क्यों नहीं कहते कि वहां अनुसूचित जाति, बैकवर्ड क्लास को उसमें शामिल किया गया है। ...(व्यवधान)

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Shri Mulayam Singh, you are a senior Member....(*Interruptions*) If you do it, then I will also oppose.

श्री मुलायम सिंह यादव (सम्भल) :यू.पी. में अनुसूचित जाति और पिछड़ी जाति शामिल की गई हैं। ...(व्यवधान)

MR. SPEAKER: Shri Mulayam Singh, please let him complete.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, the Government was very keen from the very beginning to introduce the Women's Reservation Bill in the House but due to chaos, it could not succeed. So, we are categorically of the opinion that the Trinamul Congress is in favour of the Women's Reservation Bill as it stands now...(*Interruptions*)

MR. SPEAKER: Madam, you have raised a very important subject. Unnecessarily you are wasting the time of the House.

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, we firmly stand by the assurances and commitments which we made in our election manifesto *vis-à-vis* the election manifesto of the NDA. â€¦(व्यवधान)

डा. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, भारतीय जनता पार्टी महिलाओं को आरक्षण देने के पक्ष में है और वह बिल सदन में पास हो, हम इसका पूरा समर्थन करते हैं। परन्तु धर्म के आधार पर कोई रिज़र्वेशन हो तो हम इसका पूरी तरह से विरोध करते हैं।â€¦(व्यवधान)

कुमारी मायावती (अकबरपुर) : धर्म के आधार पर नहीं, लेकिन जाति के आधार पर हम रिज़र्वेशन चाहते हैं। â€¦(व्यवधान)

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : पिछले पांच सालों से मैं देख रहा हूं। इसी सदन में इस बिल के ऊपर हम मांग कर रहे हैं कि महिलाओं को 33 परसेंट रिज़र्वेशन देना चाहिए। मैं सरकार से विनती करता हूं कि आप सारे सदन के मैम्बर्स की भावनाओं का आदर करो। अभी माधवराव सिंधिया जी ने राजीव गांधी की बात की थी। मैं सारे पक्ष के लोगों से एक सवाल पूछना चाहता हूं कि लोक सभा के चुनाव हुए तो 33 परसेंट आपकी पार्टी ने रिज़र्वेशन दिया?â€¦(व्यवधान) आप बोलिये न, कितने परसेंट दिया ?

श्री मुलायम सिंह यादव (सम्भल) : बता देंगे। â€¦(व्यवधान)

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : आप सब एक्सपीरिएंस छोड़कर बात न करें। मैं आपसे विनती करता हूं, अपनी पार्टी की खुली राय हम रख देंगे। सरकार ने बिल पेश किया। â€¦(व्यवधान)

श्री मुलायम सिंह यादव (सम्भल) : विधान सभा कानून बनाती है, लोक सभा कानून बनाती है, पंचायतें कानून नहीं बनाती हैं। इसमें आपको अन्तर करना चाहिए। इसको आप उसके साथ जोड़ते हो। पंचायतों में हमने अनुसूचित जाति और पिछड़ी जाति के लोगों को आरक्षण दिया है। â€¦(व्यवधान)

अध्यक्ष महोदय : मुलायम सिंह जी, आपकी पार्टी ने महिलाओं के लिए ज़्यादा सीटें दीं हैं क्या?

श्री मुलायम सिंह यादव (सम्भल) : मान्यवर, पंचायतें कानून नहीं बनाती हैं, इसमें अन्तर करना चाहिए। विधान सभाएं और लोक सभा कानून बनाती हैं, आप इसको उसके साथ जोड़ते हो। पंचायतों में हमने अनुसूचित जाति और पिछड़ी जाति के लोगों को आरक्षण दिया है।â€¦(व्यवधान)

अध्यक्ष महोदय : ठीक है।

SHRI S.S. PALANIMANICKAM (THANJAVUR): Sir, on behalf of the DMK Party we support the move of the Government. We have already introduced the reservation for women in the local bodies and it is very successful there. ...(*Interruptions*)

श्री प्रमोद महाजन : एक महिला के हाथ के नीचे काम करने में कठिनाई होती है, यह अनुभव करने के बाद भी आप यह मांग कर रहे हैं, यह बड़े आश्चर्य की बात है।

SHRI THIRUNAVUKARASU (PUDUKKOTTAI): Sir, on behalf of the MGR ADMK I request the Central Government to bring the Bill in this Session itself. It is a very important Bill. This is our commitment also. You must pass it in this Session itself. ...(*Interruptions*)

श्री रामदास आठवले (पंढरपुर) : हमारी पार्टी इसे सपोर्ट करती हैâ€¦(व्यवधान)

अध्यक्ष महोदय : यह जनरल डिबेट नहीं है। आप बैठ जाइये, प्लीज़।

श्री रामदास आठवले (पंढरपुर) : प्रमोद महाजन जी, बिल में एस.सी., एस.टी., ओ.बी.सी. और माइनोरिटीज के लोगों के लिए रिज़र्वेशन होना चाहिए, वरना हमारी पार्टी इसका विरोध करेगी। इसमें एस.सी., एस.टी., ओ.बी.सी. और माइनोरिटीज के लोगों का सपोर्ट होना चाहिए, आप कर रहे हैं न ?

SHRI PRAMOD MAHAJAN : Sir, the Members should listen to me. I cannot speak like this. ...(*Interruptions*)

श्री अनिल बसु (आरामबाग) : यह गलत है।

MR. SPEAKER : I request the hon. Members to listen to the hon. Minister.

SHRI PRAMOD MAHAJAN : Sir, it is a very important issue raised by all sections of the House and I will seek the cooperation of the House to listen patiently the Government's response to it.

SHRI BASU DEB ACHARIA (BANKURA): We will listen very patiently.

SHRI PRAMOD MAHAJAN : You are not doing it. This is not the sign of it. ...(*Interruptions*) Even saying it is not a sign of it.

Sir, we have already introduced the Women's Reservation Bill in this House. We would like to pass it as early as possible in the present form. But, Sir, you have seen that every section of this House wants the Women's Reservation Bill to be passed on its own terms and conditions. ...(*Interruptions*)

SHRI P.H. PANDIYAN (TIRUNELVELI): We have not imposed any terms or conditions to pass it. It is the general approach. ...(*Interruptions*)

SHRI ANIL BASU (ARAMBAGH): Sir, the hon. Minister is dividing the House. ...(*Interruptions*) He is very cleverly pushing everything under the carpet. ...(*Interruptions*) This is not the way. ...(*Interruptions*)

(t/1230/san-jr)

SHRI PRAMOD MAHAJAN: Shri Banatwalla says I am right. ...(*Interruptions*) Sir, it is better to be right at least once, but Shri Banatwalla is not right at all. ...(*Interruptions*) Sir, you have seen that as far as the present form of the Bill is concerned, there is no consensus in the House. Shri Mulayam Singh Yadav wants to change it. ...(*Interruptions*)

कुमारी मायावती (अकबरपुर) : हम आपकी बात से सहमत हैं। जब तक सर्वसम्मति नहीं बनती, तब तक यह बिल नहीं आना चाहिए।

MR. SPEAKER: Kumari Mayawati, please take your seat.

श्री प्रमोद महाजन : मुलायम सिंह जी इस विधेयक में परिवर्तन चाहते हैं, मायावती जी परिवर्तन चाहती हैं, बनातवाला जी चाहते हैं, रघुवंश जी चाहते हैं, विजय जी नहीं चाहते, शिव सेना का और ही मत है।

â€¦(व्यवधान) आपने देखा होगा कि महिलाओं का जो आरक्षण बिल है, वह संविधान संशोधन विधेयक है जिसमें दो तिहाई बहुमत से, शांति से इसे पारित करना चाहिए। जब सदन में इतने बड़े मुद्दे पर आम सहमति हो और यह शांति से पास हो जाए, तभी वह करेंगे और तभी वह ठीक हो सकता है।

श्री मुलायम सिंह यादव (सम्भल) : ठीक है, आम सहमति होनी चाहिएâ€¦(व्यवधान)

PROF. A.K. PREMAJAM (BADAGARA): We did not agree with the Bills relating to reorganisation of States also. ...(*Interruptions*)

SHRI PRAMOD MAHAJAN: They were not Constitution (Amendment) Bills.

MR. SPEAKER: Madam, this is a different issue. Now, we are discussing about Women's Reservation Bill.

...(*Interruptions*)

MR. SPEAKER: Please take it seriously.

...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Sir, they passed the Bills relating to reorganisation of States. ...(*Interruptions*) Was there any consensus in the House? Now, he is talking of consensus. ...(*Interruptions*) The Government does not want to pass this Bill. They have only introduced the Bill. ...(*Interruptions*)

MR. SPEAKER: You are not allowing the Minister to complete his reply.

...(*Interruptions*)

SHRI PRAMOD MAHAJAN: I want to answer. He cannot interrupt me like this. ...(*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Why did they introduce the Bill? ...(*Interruptions*)

MR. SPEAKER: What is this? When the Minister is replying, you are interrupting him. Shri Basu Deb Acharia, do you not want any reply from the Government?

...(*Interruptions*)

MR. SPEAKER: I can ask him to sit down, if you do not want any reply.

...(*Interruptions*)

SHRI P.H. PANDIYAN (TIRUNELVELI): Let the Bill be placed before the House. Let there be a debate. Let there be voting. ...(*Interruptions*)

MR. SPEAKER: Nothing should go on record except the Minister's reply.

(Interruptions) ...(Not recorded)

SHRI PRAMOD MAHAJAN: Sir, Shri Basu Deb Acharia cannot hijack the House. Is this a democratic system? He is not listening to me. Every time, he wants to force his opinion on others. He has raised an issue and he does not want to listen the answer. ...(*Interruptions*) Whatever I may be talking, it is my right to talk. ...(*Interruptions*) He cannot dictate me what I should talk. This is surprising. If he wants to tell me what I should talk, then, he should join this Party. ...(*Interruptions*)

MR. SPEAKER: This is not the proper behaviour in the House.

SHRI PRAMOD MAHAJAN: Sir, I cannot be interrupted like this every time I want to speak. ...(*Interruptions*)

MR. SPEAKER: You were also a Presiding Officer once.

SHRI P.H. PANDIYAN (TIRUNELVELI): Sir, the Government is not serious in its approach.

MR. SPEAKER: You were also a Presiding Officer once. Please understand. Your behaviour is not proper in the House.

...(*Interruptions*)

SHRI P.H. PANDIYAN (TIRUNELVELI): When I was the Presiding Officer, I directed the Government to place a Bill before the House.

MR. SPEAKER: Please take your seat.

...(*Interruptions*)

SHRI P.H. PANDIYAN (TIRUNELVELI): The Speaker can ask the Government to place a Bill before the House. ...(*Interruptions*)

MR. SPEAKER: Nothing should go on record except the Minister's reply.

(Interruptions) ...(Not recorded)

(u1/1235/sh-asa)

SHRI PRAMOD MAHAJAN: Sir, I am very happy to work under your Speakership and not under Shri Pandiyan's; otherwise, everyday he would have directed me ...(*Interruptions*)

MR. SPEAKER: Nothing should go on record.

(Interruptions) ...(Not recorded)

श्री प्रमोद महाजन : मैं कह रहा था कि महिला आरक्षण विधेयक के बारे में ढेर सारे महत्वपूर्ण सुझाव विभिन्न माननीय सदस्यों ने रखे हैं। जो आज महिला विधेयक सदन के सामने पेश किया गया था, उससे भिन्न हैं। हर एक सुझाव अपने आपमें महत्वपूर्ण है। मैं इस पर सरकार की ओर से टिप्पणी नहीं कर सकता कि कौन सा उचित है और कौन सा अनुचित है लेकिन सरकार की मंशा है कि महिलाओं को आरक्षण देना इतनी बड़ी बात है और इस पर जब तक आम सहमति निर्माण होकर, शांति से सदन काम नहीं कर सके, तब तक इस विधेयक को लाने में दिक्कत आ रही है। हमारे इरादे में कोई गलती नहीं है और यह मेरी कठिनाई है।â€¦(व्यवधान) इसलिए हम यह प्रयास करेंगे कि सहमति हो और अगर नहीं हो तो फिर बहुमत या अल्पमत का फैसला देखा जाएगा लेकिन अभी तक तो सहमति का प्रयास कर रहे

हैं।â€¦(व्यवधान)

श्री माधवराव सिंधिया (गुना) : मेरा यह अनुरोध है कि एक समय और तिथि तय कर लीजिए। ...(व्यवधान)

SHRI BASU DEB ACHARIA (BANKURA): Sir, it is very unfortunate. We are walking out.

1237 hours

(At this stage, Shri Basu Deb Acharia and some other

hon. Members left the House.)

(At this stage, Shri P.H. Pandiyan and some other

hon. Members left the House.)

(At this stage, Shri Amar Roy Pradhan and some other

hon. Members left the House.)

श्री विजय गोयल (चांदनी चौक) : महोदय, मैं दिल्ली के चांदनी चौक का प्रतिनिधित्व करता हूं।

â€¦(व्यवधान) माधवराव जी, हमें कभी-कभी बोलने का मौका मिलता है।â€¦(व्यवधान)

श्री माधवराव सिंधिया (गुना) : अध्यक्ष महोदय, मैं निवेदन करना चाहता हूं कि महिला बिल के बारे में आपने जो कहा, मैं सिर्फ निवेदन करता हूं कि एक तिथि तय कर दें। उस तिथि तक आप प्रयत्न कर लें। उस तिथि तक आम राय होती है तो फिर कम से कम बिल तो लायें। â€¦(व्यवधान)

श्री मुलायम सिंह यादव (सम्भल) : अध्यक्ष जी, हम निवेदन करेंगे। हम फिर बोलेंगे।â€¦(व्यवधान)

इस पर भारी आंदोलन होगा। â€¦(व्यवधान) लाखों लोग सड़कों पर आएंगे।â€¦(व्यवधान) आपने अपनी बात कह दी, हम भी बोलेंगे।â€¦(व्यवधान)

श्री माधवराव सिंधिया (गुना) : आप बिल तो प्रस्तुत करें। कुछ समय आप तय करके इस पर आप एक तिथि तय कर लीजिए। â€¦(व्यवधान) उस तिथि के अंदर-अंदर आप राय स्थापित करने का प्रयास करेंगे और अगर उस तिथि तक आम राय स्थापित नहीं हुई तो आप यहां बिल ले आएं और सबकी विचारधाराओं के अनुसारâ€¦(व्यवधान)

श्री प्रमोद महाजन : इसमें हम जल्दी से जल्दी आम राय का प्रयत्न करेंगे।â€¦(व्यवधान)

1239 hours

(At this stage, Shri Madhavrao Scindia and some other

hon. Members left the House.)

...(*Interruptions*)

MR. SPEAKER: Nothing should go on record.

(Interruptions) ...(Not recorded)